

trial Relations commissions, as recommended by the National Labour Commission ; and

(b) the stage at which the matter stands at present ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). Government will be in a position to formulate its proposals regarding the nature of the dispute settlement machinery as soon as the results of the current consultations among the representatives of the INTUC, the AITUC and the HMS on this and related matters are known.

Mobilisation of World Opinion against U. S. Bombing in North Vietnam

433. SHRI S. M. BANERJEE : Will the Minister of EXTERNAL AFFAIRS be pleased to state the steps taken by Government to mobilise world opinion against brutal bombing done by U. S. Government in North Vietnam during Christmas in 1971 ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : Government of India deplore and view with profound regret and concern the renewed U. S bombing of DRVN territory. Such bombing is not consistent with desire for peaceful negotiations.

The Government expressed on 29th December, 1971, through the official spokesman, their deep concern and shared the hope of all peace-loving governments and peoples that the bombing of DRVN would stop immediately

and that steps would be taken to solve the problem of Indo-China through peaceful negotiations.

Unemployment Due to Closure of Factories

434. SHRI G. Y. KRISHNAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of workers rendered unemployed in 1969-70 and 1970-71 in each State on account of the closure of factories due to financial stringency or shortage of raw material ; and

(b) the steps taken to remedy the situation ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) A statement indicating the available information is attached.

(b) In case of shortage of raw materials Government issue, where necessary, advance import licences. Requests for financial assistance are considered by the appropriate agencies in terms of the rules governing such assistance. The Industrial Relations Machinery also make efforts to secure the re-opening of the closed units through persuasion. According to available information the number of factories which had re-opened during April 1, 1969 to March 31, 1971 in West Bengal, Mysore, Kerala, Andhra Pradesh, Uttar Pradesh, Assam, Bihar, Gujrat, Orisa, Tamil-Nadu, Delhi and Jammu & Kaahmir was respectively 195, 268, 109, 88, 20, 11, 9, 8, 7, 6, 6, and 1.

STATEMENT

Number of Workers Statewise rendered unemployed in 1969-70 and 1970-71 on account of closure of Factories due to financial stringency or shortage of Raw Materials, as made available by the State Governments

S. No.	Name of the State/Union Territory	Number of workers rendered unemployed on account of closure of Factories due to financial stringency or shortage of raw materials during :	
		1969-70	1970-71
1.	2	3	4
1.	Andhra Pradesh	1,200	789
2.	Bihar	6,522	7,632